

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2799
TO BE ANSWERED ON 04.01.2018

MONITORING OF MGNREGS BY COUNCILS

2799. SHRI C.N. JAYADEVAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Central Employment Guarantee Council (CEGC) and State Employment Guarantee Council (SEGC) have been assigned to monitor the implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) at National level and in States respectively and if so, the details thereof;
- (b) whether the meetings of CEGC and SEGC have been held during the last three years and the current year and if so, the details thereof; and
- (c) the status of compliance of the recommendations made by these Councils?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): Yes, Madam. During the last three years, three meetings of Central Employment Guarantee Council (CEGC) have been conducted. In the last meeting held in July, 2017, the Committee recommended the Ministry to make efforts to reduce the delay in payment, accelerate geo-tagging, devise strategy for completion of works in time bound manner, completion of Aadhaar seeding of all active MGNREGS workers, upscale training for skill development and completion of exercise of job card verification, SECC HH mapping, and proper maintenance of 7 Registers.

The Ministry has initiated action on CEGC recommendations. Pursuant to this, the delay of payment has been reduced, 88.10 % active workers of MGNREGA have been Aadhaar-seeded, 6302 Barefoot technicians have been trained, 2.97 crore (as on 28.12.2017) works have been geo-tagged.

As per the information received from the States/UTs, the State Employment Guarantee Councils (SEGCs) are operational and meetings are being held regularly. The recommendations of the Council are implemented by the States/UTs as mandated in the Act.
